

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA No.1538 of 1997

New Delhi, this the 4th day of July, 1997.

(2)

Hon'ble Mr. N. Sahu, Member(A)

Brahm Dev
S/o Shri Shyambir Singh
Sector-9, New Vijay Nagar,
Ghaziabad (U.P.)

...Applicant

(By Advocate : Shri A.K. Bhardwaj)

Versus

Union of India : Through

1. The General Manager,
Northern Railway,
Baroda House,
New Delhi

2. The Divisional Railway Manager,
Northern Railway,
Delhi Division,
Paharganj,
New Delhi

3. The Dy.C.S.T.E.,
Northern Railway,
Signal Workshop,
Ghaziabad, U.P.

...Respondents

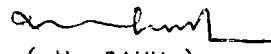
(By Advocate : None)

ORDER (ORAL)

Hon'ble Mr. N. Sahu, Member(A)

Shri A.K. Bhardwaj, learned counsel for the
applicant prays that he wants to withdraw this case.
The prayer is allowed.

O.A. is dismissed as withdrawn.


(N. SAHU)
Member(A)

/Skant/